

**Employment to Children of Loyal
Railway Workers**

+

*300. SHRI ARVIND M. PATEL:

SHRI VEKARIA:

Will the Minister of RAILWAYS
be pleased to state:

(a) whether there is any scheme to provide employment to the children of loyal Railway employees who have not taken part in the May, 1974 strike;

(b) if so, the number of applications received under the category,

(c) the number of persons employed; and

(d) the number of applications still pending consideration?

THE MINISTER OF STATE IN
THE MINISTRY OF RAILWAYS
(SHRI MOHD SHAFI QURESHI)
(a) to (d) A statement is laid on the
Table of the House.

Statement

(a) to (d) Following an announcement by the Minister of Railways in Parliament in December, 1973, in the wake of a number of agitations and work stoppages on the Railways that services of loyal staff would not go unrecognised, a decision was taken in February, 1974, to extend the scope of compassionate appointment to sons and daughters of employees who show outstanding devotion to duty in the face of intimidation and violence to which Railwaymen were more and more subject. Out of about a lakh of applications received by the Railway administrations, appointments have been offered to more than 7,000 persons. As the number of vacancies are limited, it has not been possible to offer employment to all, but loyal staff whose sons/daughters could not be offered appointment have been given other incentives like cash awards, advance increments, extension of service, etc.

श्री अरविन्द एम० पटेल : मन्त्री महोदय ने अपने स्टेटमेंट में बताया है कि नौकरी के लिए करीब एक लाख आवेदन पत्र सरकार को मिले हैं, और उनमें से 7,000 व्यक्तियों को नौकरी दी गई है। मैं यह जानना चाहता हूँ कि इन नौकरियों के लिए सिलेक्शन किस आधार पर की जाती है, उसका मापदण्ड क्या है, और इसका निर्णय किस तबल पर होता है।

श्री मुहम्मद शफी कुरेशी जिन लोगों ने हड़ताल के दिनों में काफी खनरे के बावजूद भी अपनी अपनी जगह पर बड़ी मेहनत और ईमानदारी में काम किया है उनको न सिर्फ धक, बल्कि 1973 में हुई लोकेशन की स्ट्राइक के वक़्त में इनाम दिए गये थे और यह फैसला किया गया था कि उनके बच्चों को रेलवे में नौकरी दी जायेगी। इस विनियमों में मुक़ाबिले जांच में नाम बनाया गया है, उनके मनाबिक उन लोगों को नौकरी दी जाती है। जिनका नौकरी नहीं मिलती है उनमें से किसी को कैश एवार्ड दिया जाता है किसी का मावेम में एक्साटेशन दिया जाता है और किसी को इनकोमट बढ़ा दिया जाता है। यह वाजिब कर्तव्य है कि शिडयन्ड क स्टैम और शिडयन्ड ट्राइब्युनल का भी इसमें नज़र रखा जाये। लेकिन कुछ शिकायत मिली है कि नियमों का पालन नहीं हुआ है। हम उनकी जांच कर रहे हैं।

श्री अरविन्द एम० पटेल मैं यह जानना चाहता हूँ कि नौकरी के धल वा जो कैश एवार्ड और एडवा इनकोमेट प्रादि देना सरकार ने तय किया है अगर इन सब योजनाओं का लाभ किसी कर्मचारी को न मिला हो, या न मिल सका हो, तो क्या सरकार ऐसी कर्मचारियों की सन्तानों को नौकरी में रखने पर विचार करेगी।

श्री मुहम्मद शफी कुरेशी : जी हाँ। जरूर करेगी।

SHRI VEKARIA: Out of one lakh applicants only 7,000 are employed. There is thus the possibility of favour and disfavour being shown in the selection. I am a Member of Parli-

ment and I have got some complaints from some employees. I think a memorandum has also been sent to the Ministry and the super-ministry, the Railway Board to investigate into these favours and disfavours. I should like to know whether the Government proposed to enquire into the matter or not. Secondly, I want to know whether the Government propose to keep a waiting list for those persons who have not got employment till now.

SHRI MOHD. SHAFI QURESHI: I have already stated that we have received certain complaints from various sources, and the whole list is being scrutinised a fresh. If we find that there has been some favouritism shown to some particular persons, naturally those mistakes will be rectified.

SHRI VEKARIA: Will the waiting list be kept or not?

SHRI MOHD. SHAFI QURESHI: Yes, it will be kept.

SHRI S. M. BANERJEE: The so-called loyal workers and their loyal sons ... (Interruptions)

SHRI NOORUL HUDA: Blacklegs

SHRI S. M. BANERJEE: That is my formulation. I have not called them blacklegs, I have simply used the word "so-called", because once they are not loyal to their own colleagues, they cannot be loyal to the Government, they will go against the Government also.

I would like to know whether it is a fact that some workers, some railway employees, have still not got back their jobs, especially the casual workers, in spite of the orders issued by the hon. Minister who is no more with us. These workers have not been taken back only because their places have been filled up by the so-called loyal workers. They may increase the number for the loyal workers and the waiting list may be kept for another strike to come, but I would like to know whether those casual labourers will be taken without this consideration of the loyal workers.

SHRI MOHD. SHAFI QURESHI: The casual workers were employed on works of a temporary nature, and some of the works have been closed. As and when they are re-started, priority will be given to them.

SHRI S. M. BANERJEE: They have worked for 10 or 15 years. They are regular. They cannot be called casual.

श्री बाबूराव शा बाबूराव : क्या वह सही है कि अब तक जिन व्यक्तियों को नौकरियाँ दी गई हैं वे उन कर्मचारियों के सम्बन्धी नहीं हैं, जो पिछली हड़ताल के दौरान बकादार थे, बल्कि उन लोगों के सम्बन्धी हैं, जो बड़े बड़े पदों पर हैं, जो रेलवे बोर्ड में हैं, जो डिप्टी जनरल हेडक्वार्टर्स में हैं ? क्या यह भी सही है कि मन्त्री महोदय ने जिन सिड्म्यूल्ड कास्टल का प्रती चित्र किया है, उन सिड्म्यूल्ड कास्टल के एम्प्लॉई को ली, दो ली क्यया इनाम देकर टाल दिया गया है और उन के किसी भी सम्बन्धी को नौकरी नहीं मिली है, यदि हा, तो मैं रेल मन्त्री, श्री कमलापति त्रिपाठी, से यह जानना चाहता हूँ कि क्या वह इस सम्बन्ध में जांच करेगे, और जिन्होंने इस सिद्धान्त के नाम पर अपने सम्बन्धियों को रखा है, उन को कड़ी सजा देने, और बान्स्व में बकादार वर्कर्स के सम्बन्धियों को नौकरी देने के लिए अपने स्तर पर कार्यवाही करने में ।

रेल मन्त्री (श्री कमलापति त्रिपाठी) : यह कहा जा चुका है कि ऐसी निकारवर्तें बाई हैं, और इस बारे में हम जांच करेंगे—इसका जांच करेंगे ।

श्री बी० एन० त्रिबारी : रेलवे मन्त्रालय की इस घोषणा के बाद कि नामक वर्कर्स के सम्बन्धियों को नौकरी दी जायेगी, लोगों में आश्वेद्यन पैदा दिने । कुछ लोग बहाल हुए और कुछ लोगों की एम्प्लॉयमेंट बहाल करते में रक दी गई है । उसके बाद हम लोगों के पास गेज सिटिज्न्स जाती हैं, जिनमें यह प्रश्न किता जाता है कि रेल मन्त्री का यह वादा कबल वा वा सही है । हम लोग उन सिटिज्न्स को

मन्त्री महोदय के पास भेजते हैं, लेकिन कोई मुनवाई नहीं होती है। मन्त्री महोदय हम लोगों का निर्देश दें कि अब हम लोग क्या करें। शिकायत की जो चिट्ठियाँ हमारे पास आती हैं, हम उन को मन्त्री महोदय के पास भेजते हैं, लेकिन वह नहीं सुनते हैं। इस स्थिति में हम लोग क्या करें? मैं यह जानना चाहता हूँ कि यह वादा कब पूरा होगा।

श्री मुहम्मद शफ़ी कुरेशी : आनरेबल मेम्बरज जो खत हमें लिखते हैं, हम उन की पूरी जांच करते हैं। अगर हमसे कोई ऐसी गलती हो गई हो कि हमने वक्त पर जवाब न दिया हो, तो हम उसको दुस्त करेंगे।

WRITTEN ANSWERS TO QUESTION

Deterioration in Operation of Railway Service in Samastipur Division

*386. SHRI N. K. SANGHI: Will the Minister of RAILWAYS be pleased to state:

- (a) whether some public men of Bihar have drawn the Prime Minister's attention through a memorandum to the serious deterioration in the operation of railway services in Samastipur Division of the North Eastern Railway;
- (b) whether the memorandum has pointed out the virtual collapse of the Railway administration in Samastipur division and has urged upon Government to utilise the services of the army at the specific point to combat the menaces of increase in crime in Railways by professional criminals, destruction of the Railway property by such elements and the open use of Railways for purpose of smuggling contraband goods; and
- (c) if so, Government's reaction in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) No such memorandum is reported to have been received.

(b) and (c). Do not arise.

Food grains Distribution in Scarcity Areas of Gujarat

*388. SHRI D. P. JADEJA: Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways have given any concession in respect of foodgrains distribution in the scarcity area of Gujarat State; and
- (b) if so, the salient features thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) Yes, Sir.

(b) The salient features of the concession provided by the railways for consignments of foodgrains intended for distribution amongst the victims in the scarcity affected areas of Gujarat are as under:—

- (i) That such consignments are booked by Sadguru Seva Sangh from any station in Uttar Pradesh, Andhra Pradesh, Orissa, Rajasthan, Gujarat, Maharashtra, Punjab and Haryana States to stations in the districts of Kutch, Surendra Nagar, Rajkot and Jamnagar in the State of Gujarat.
- (ii) That a certificate is produced by the consignor that the consignment is a donation and is intended for free distribution among the drought affected people and has not been paid for by the Central Government or State Government or some agency thereof.